

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 104(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

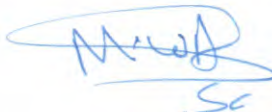
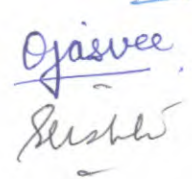
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY

M/s. Shakuntala Devi Golyan & Anr .
Vs
M/s. Crocus Chattels Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT:241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Sh. Sarwan Reza	Adv.	Petitioner	
2.	Sh. Mohd. Wasim Akram	,,	,,	
3.	Ms. Jasvee Gupta	,,	,,	
1.	Ms. Ranjana Roy Gaurai	Adv	}	Respondent
2.	Ms. Vasudha Sen	Adv		
3.	Ms. Shikha Kapoor	Adv		

ORDER

For order see C.P. No. 27(ND)/2015.